

## ORISSA ACT XIV OF 1950

## THE ORISSA APPROPRIATION (No. 2) ACT, 1950

[Received the assent of the Governor on the 2nd September 1950, first published in an extraordinary issue of the Orissa Gazette, dated the 8th September 1950 ]

AN ACT TO AUTHORISE PAYMENT AND APPROPRIATION OF CERTAIN FURTHER SUMS FROM AND OUT OF THE CONSOLIDATED FUND OF THE STATE OF ORISSA FOR THE SERVICE OF THE YEAR ENDING ON THE THIRTY-FIRST DAY OF MARCH, 1951

**B**E it enacted by the Legislature of the State of Orissa as follows :—

Short title

1. This Act may be called the Orissa Appropriation ( No. 2 ) Act, 1950.

Issue of  
Rs. 3,14,75,441  
out of the  
Consolidated  
Fund of  
Orissa for  
the year  
1950-51.

2. From and out of the Consolidated Fund of Orissa there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees three crores, fourteen lakhs, seventy-five thousand, four hundred and forty-one towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1951, in respect of the services specified in column 2 of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of Orissa by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1951.

## SCHEDULE

1	2	3		
Grant No.	Service and purposes	Sums not exceeding		
		Voted by Legislature	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
	<b>A—REVENUE ACCOUNT</b>			
1	4—Taxes on Income other than corporation tax. 13—Other taxes and duties	16,862	..	16,862
2	7—Land Revenue ..	9,325	..	9,325
5	10—Forest ..	50,000	..	50,000
7	18—Other Revenue Expenditure financed from Ordinary Revenues.	22,08,101	..	22,08,101
	25—General Administration ..	7,81,270	2,500	7,83,770
9	27—Administration of Justice ..	13,520	..	13,520
11	29—Police ..	96,960	..	96,960
12	36—Scientific Departments ..	1,10,760	..	1,10,760
13	37—Education ..	4,47,151	..	4,47,151
14	38—Medical ..	58,989	..	58,989
15	39—Public Health ..	1,89,601	..	1,89,601
17	41—Veterinary ..	1,55,312	..	1,55,312
19	43-A—Capital Outlay on Industrial Development.	30,00,000	..	30,00,000
21	12—Charges on account of Motor Vehicles Acts. 47—Miscellaneous Departments	11,22,536	..	11,22,536
	Carried over ..	82,60,387	2,500	82,62,887

1	2	3		
Grant No.	Service and purposes	Sums not exceeding		
		Voted by Legislature	Charge on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
	Brought forward ..	82,60,387	2,500	82,62,887
22	50—Civil Works ..	8,32,147	..	8,32,147
24	50—Civil Works—Public Works, Common Establishment and Tools and Plant. ..	9,090	..	9,090
25	53—Capital Outlay on Electricity Schemes within the Revenue Account. ..	3,00,000	..	3,00,000
29	Miscellaneous ..	1,17,805	..	1,17,805
32	63-A—Expenditure connected with Post-war Planning and Development. ..	15,230	..	15,230
	Total—A ..	95,34,659	2,500	95,37,159
	<b>B—OTHER EXPENDITURE</b>			
	N—Public Debt—Floating Debt— Repayment. ..	..	1,00,00,000	1,00,00,000
39	Advances repayable ..	1,22,300	..	1,22,300
40	Loans to Municipalities, Port Funds, etc. ..	1,18,15,982	..	1,18,15,982
	Total—B ..	1,19,38,282	1,00,00,000	2,19,38,282
	<b>GRAND TOTAL ..</b>	<b>2,14,72,941</b>	<b>1,00,02,500</b>	<b>3,14,75,441</b>